

**PROCEEDINGS OF THE COURT OF PRL.DISTRICT AND  
SESSIONS JUDGE AT CHIKKABALLAPURA**

**Sub :** Appointment of Second Division Assistants in the Judicial Department of Chikkaballapura Unit

**Ref:** 1. Notification No. E(2) 1170/2017-18/PSC dated 01.09.2017 of KPSC, Bengaluru

2. The K.C.S (General Recruitment) Rules, 1977

3. The Karnataka Sub-ordinate Courts (Ministerial and other posts) (Recruitment) Rules, 1982 as amended in Government Notification No.LAW 01 LAC 2005 dated 13.02.2008

4. The K.C.S (Recruitment to the Ministerial Posts) Rules, 1978

5. The K.C.S. (Probation) Rules, 1977

6. This office Note and orders passed thereon

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**ORDER NO.ADM 114/2020, CHIKKABALLAPURA,**  
**DATED : 09.11.2020**

The below mentioned candidates have been selected as Second Division Assistants through K.P.S.C., Bengaluru vide Notification No. cited at reference No.1 and said candidates are appointed and posted in the Pay scale of Rs. 21400-500-22400-550-24600-600-27000-650-29600-750-32600-850-36000-950-39800-1100-42000, with usual allowances and posted to the Courts mentioned against their names subject to the following conditions:

<b>Sl.No</b>	<b>Name &amp; Address of the selected Candidate</b>	<b>Court to which posted</b>
1.	<b>SATHISH C,</b> Near Ganesha Temple, New A.D. Colony, Mulbagal, Kolar - 563131	Prl. Civil Judge & JMFC, Chintamani
2.	<b>MADHUSUDHANA K.M</b> Kunkanadu At Post, Kadur Taluk, Chikkamagalur - 577182.	Prl. Civil Judge & JMFC, Sidlaghatta
3.	<b>GEETHA S.M.</b> Someshwara Village, Someshwara Post, Gudibande Taluk, Chikkaballapura - 562104.	Civil Judge & JMFC, Bagepalli
4.	<b>DIVYA H.S</b> Hebya Village, Thandavapur Post, Chikkayyana Chatra Hobli, Nanjanagud Taluk, Mysuru - 571302.	Prl. District & Sessions Court, Chikkaballapura
5.	<b>SHASHIKALA</b> W/O Mahesha P, Kothalavadi Village And Post, Chamarajanagar - 571123.	Prl. District & Sessions Court, Chikkaballapura
6.	<b>LAXMI MALIPATIL</b> W/O Mallappa B Itti (satappagol), A/P Kadapatti, Jamkhandi Taluk, Bagalkot - 587119.	Prl. Civil Judge & JMFC, Chintamani
7.	<b>NETHRAVATHI N</b> Gollarahalli Village, Bukkasagar Post, Srirampura Hobli,, Hosadurga Taluk, Chitradurga - 577533.	Prl. Sr. Civil Judge & CJM, Chikkaballapura

8.	<b>MEGHA K.S.</b> No.86, 1st Main Road, 3rd Cross, Narasimhalu Layout, Nandini Layout, Bengaluru - 560096.	Prl. Civil Judge & JMFC, Chintamani
9.	<b>NAGAVENI B.N.</b> Seesandra Village, Kembodi Post, Kolar Taluk, Kolar - 563101.	Prl. Civil Judge & JMFC, Chintamani
10.	<b>VEENA M</b> Door No.134, 2 <sup>nd</sup> Phase, 2 <sup>nd</sup> Cross, Gayathripuram, Mysuru - 570019.	Prl. Civil Judge & JMFC, Gowribidanur
11.	<b>RESHMA BANU MOMIN</b> Ward No.06, Haradhल्ली, Guledgudd, Bagalkot - 587203.	Prl. Civil Judge & JMFC, Chikkaballapura
12.	<b>MAHALAKSHMI KURI</b> At Post D S Hadagali, Rona Taluk, Gadag - 582102.	Prl. Civil Judge & JMFC, Chikkaballapura

- 1) They will be on probation for a period of two years from the date their report to duty and they shall pass prescribed service, Computer Literacy Test and Kannada Language Examinations as per K.C.S Rules 1974 within TWO years as prescribed in the Service Rules.
- 2) Their seniority shall be fixed as per the list of selected candidates sent by the K.P.S.C., Bengaluru.
- 3) They shall report themselves for duty in the concerned Court, within **fifteen days** from the date of the receipt of this order, failing which their appointment order stands canceled.

4) As per Govt. Order No.FD 8 SRP(CSC) 84 dated 18.07.1984, they shall pay the First Insurance Premium in cash at the time they reports for duty in the concerned Court as specified in para 6.1 of the Karnataka State Employees Group Insurance Scheme Rules 1981.

5) The candidates comes under New Contributory Pensionary Scheme 2006.

The concerned office is directed:

- (a) To obtain the Oath of Allegiance, Declaration regarding the Plurality of the marriage and Residential Address and report the same to this office on their report to duty.
- (b) To collect and remit the prescribed Insurance premium from the candidate after taking them on duty towards the Karnataka State Employees Group Insurance Scheme Rules, 1981.

  
**(BHAIRAPPA SHIVALING NAIK)**

Prl. District and Sessions Judge,  
Chikkaballapura

PRL. DISTRICT AND SESSIONS JUDGE

CHICKBALLAPUR

**Copy to :-**

- 1) The Registrar General, Hon'ble High Court of Karnataka, Bengaluru for information with a covering letter.
- 2) The Secretary, KPSC, Park House, Bengaluru.
- 3) The concerned Courts.
- 4) The concerned candidate with a direction to report themselves for duty in the Court concerned within 15 days from the date of receipt of this Order, failing which their appointment Order will be canceled.
- 5) The Accounts Branch of this Office, for information.
- 6) Office Copy.
- 7) Proceedings File.